

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520
IB-839/ND/2020

IN THE MATTER OF:

HIGH GROUND ENTERPRISE LIMITED

V/s

TELETECH INDUSTRIES PRIVATE LIMITED

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

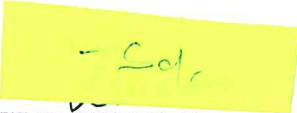
PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of the parties. List the matter on 25.03.2021.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)